

Dues of sugarcane farmers

2221. SHRI PARVEZ HASHMI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has taken cognizance of reduction in sugarcane production in Maharashtra and Uttar Pradesh;
- (b) whether sugarcane farmers are not getting MSP, especially in Uttar Pradesh;
- (c) the total amount of farmers' dues towards mill owners in these States in 2013-14 and 2014-15; and
- (d) the action Government is taking to resolve the issue of non payment of dues to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Yes, Sir. There is slight reduction in sugarcane production in the States of Maharashtra and Uttar Pradesh during current sugar season 2015-16 as compared to 2014-15.

(b) In the State of Uttar Pradesh, farmers are paid State Advised Price (SAP) which is much higher than MSP now replaced as FRP .

(c) ₹ 235.3 crores of Farmers' dues for the sugar seasons 2013-14 and 2014-15 is pending against mill owners in these States viz. Uttar Pradesh and Maharashtra.

(d) The Sugarcane (Control) Order, 1966 stipulates payment of cane price within 14 days of supply, failing which interest at the rate of 15% per annum on amount due for the delayed period beyond 14 days is payable. The powers for enforcing this provision are delegated and vested with the State Governments/UT Administrations who have necessary field formations. The Central Government has from time to time advised the State Governments/UTs to ensure timely payment of cane dues to the farmers and to take action against the defaulting sugar mills.

Payment of dues to sugarcane farmers

2222. SHRI DEREK O'BRIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total amount of arrears due to sugarcane farmers from sugar mills/factories since 2010, year-wise and State-wise;
- (b) the number of farmers affected by such overdue payments in each State, year-wise, since 2010;

(c) the number of companies/business owners who have received loans from Government to help pay these arrears; and

(d) the proportion of Government loan amount that has been paid to farmers as arrears?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) State-wise details of cane price arrears for the current sugar season 2015-16, 2014-15 and 2013-14 and earlier seasons is given in the Statement (*See below*).

(b) Payment of cane price to farmers is a continuous and ongoing process. Thus, the number of farmers affected by such overdue payments changes from time to time. Further, the Government does not maintain data relating to number of farmers affected by such overdue.

(c) Loans under Soft Loan Scheme have been received by 313 sugar mills/companies to clear cane price arrear of the farmers.

(d) Loan amount of ₹ 4305 crores disbursed under Soft Loan Scheme has been paid to farmers against their cane dues except only in few cases where the mills had already cleared the cane dues of the farmers before the disbursement of loans.

Statement

Cane price arrears for the current sugar season 2015-16, 2014-15 and 2013-14 and earlier seasons (position as on 31.07.2016)

(₹ in crores)

Sl. No.	State	Cane price arrears 2015-16	Cane price arrears 2014-15	Cane price arrears for 2013-14 and earlier	Total cane price arrears
1	2	3	4	5	6
1.	Punjab	226.00	0.00	0.00	226.00
2.	Haryana	126.00	11.00	0.00	137.00
3.	Uttar Pradesh	2877.00	57.00	112.00	3046.00
4.	Uttarakhand	209.00	0.00	25.00	234.00
5.	Madhya Pradesh	6.00	0.00	13.00	19.00
6.	Chhatisgarh	1.00	0.00	0.00	1.00
7.	Gujarat	203.00	0.00	13.00	216.00

1	2	3	4	5	6
8.	Maharashtra	411.00	158.00	70.00	639.00
9.	Bihar	30.00	5.00	40.00	75.00
10.	Andhra Pradesh	81.00	37.00	0.00	118.00
11.	Karnataka	108.00	17.00	101.00	226.00
12.	Tamil Nadu	1030.00	286.00	273.00	1589.00
13.	Odisha	19.00	0.00	3.00	22.00
14.	West Bengal	0.00	1.00	0.00	1.00
15.	Puducherry	10.00	5.00	3.00	18.00
16.	Goa	1.00	0.00	0.00	1.00
17.	Telangana	30.00	0.00	0.00	30.00
TOTAL		5368.00	577.00	653.00	6598.00

Completion of process of issuing Aadhaar cards

2223. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) in how many States, the work of issuing of Aadhaar cards has been completed and in how many States, the work is still in progress;

(b) the approximate number of people covered by Aadhaar cards in various States, State-wise;

(c) whether cases of duplicate, ineligible enrolment of Aadhaar cards have been reported;

(d) if so, the action taken to investigate and penalize delinquent operator or enrolment agency, the details thereof; and

(e) by when the task of issuing of Aadhaar cards to people living throughout the country, as on 1 January, 2016, would be completed, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) to (e) Enrolment for Aadhaar is an on-going process. As on 31.07.2016, Aadhaar have been issued to 103.80 crore residents of the country. The State/UT-wise details are given in the Statement (*See below*).